

(a) what are the senior posts in the various National Laboratories and Institutes which have been transferred to the Central Secretariat of the Council of Scientific and Industrial Research;

(b) the purpose for which these posts were originally created; and

(c) the names of the officers who are holding these posts and the duties assigned to them?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) to (c) A statement is laid on the Table of the House. [See Appendix XLV, Annexure No. 29.]

COMPLAINTS RECEIVED BY THE DISTRICT JUDGE, DELHI

578. SHRI LOKANATH MISRA: Will the Minister of HOME AFFAIRS be pleased to state the number of complaints received by the District Judge, Delhi, from the persons who could not engage counsels in connection with the inspection of 'institutions of suits' register maintained by the Rent Controller, Delhi and the bailiffs under the Administrative Sub-Judge, Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): One.

अपर डिवीजन क्लर्कों के पदों का समाप्त किया जाना

५७९. श्री बिनलकुमार मन्नालालजी चौरङ्गिया : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने अपर डिवीजन क्लर्कों के पदों को समाप्त करने और इस समय अपर डिवीजन क्लर्कों के रूप में कार्य करने वाले सब व्यक्तियों को असिस्टेंट

के पदों पर पदोन्नत करने का निर्णय कर लिया है ; और

(ख) यदि हाँ तो उस निर्णय का व्यौरा क्या है और उसके कब लागू किये जाने की सम्भावना है ?

†[ABOLITION OF POSTS OF U.D.Cs.]

579. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have decided to abolish the posts of Upper Division Clerk and promote all the persons working as Upper Division Clerks at present to the posts of Assistant; and

(b) if so, what are the details of that decision and when it is likely to be enforced?]

गृह-कार्य मंत्रालय में राइट-मन्त्री (श्री श्री ० एम० हजरतबीस) : (क) और (ख) सेक्रेटेरिएट के दफ्तरों तथा केन्द्रीय सचिवालय सेवा में सम्मिलित दफ्तरों में अपर डिवीजन क्लर्कों के पदों को समाप्त करने के विषय में जो अभ्यावेदन मिले हैं, उन पर विचार किया जा रहा है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) and (b) Representations regarding the abolition of the posts of Upper Division Clerks in the Secretariat Departments and Offices participating in the Central Secretariat Services Scheme are under consideration.]

BRITISH ASSISTANCE FOR I.I.T., DELHI

580. SHRI S. C. DEB: Will the Minister of EDUCATION be pleased to state:

†[] English translation.

(a) whether it is a fact that British Minister for Technical Co-operation, Mr. Robert Carr, while speaking at the Indian Institute of Technology, Delhi on 30th November, 1963 said that the British assistance by way of provision of staff and equipment would be increased to over one million sterling; and

(b) if so, when that assistance is likely to become available?

THE MINISTER OF EDUCATION
(SHRI M. C. CHAGLA): (a) and (b) No, Sir. Mr. Robert Carr only said that in order to accelerate the supply of equipment the grant for the current year will be increased by another £50,000 making the total grant for this year as £135,000.

**MAP SHOWING PARTS OF INDIA AS
INDEPENDENT**

581. SHRI A. M. TARIQ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a map printed recently in the 'New York Times' showing some parts of India as independent;

(b) whether the newspaper is widely in circulation in the country; and

(c) if so, what steps Government have taken in the matter?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS** (SHRI R. M. HAJARNAVIS): (a) and (c) Government's attention has been drawn to a map published in the issue dated November 25, 1963, of the 'New York Times' International Edition. It is not proposed to take any action in the matter as the map does not question the territorial integrity or frontiers of India.

(b) Government have no precise information about the extent of circulation of this newspaper in the country.

PERSONS DETAINED UNDER D.I.R.

582. SHRI G. MURAHARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons who are at present in detention in the various parts of the country under the Defence of India Rules; and

(b) how many of them belong to the Socialist Party?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS** (SHRI R. M. HAJARNAVIS): (a) 382.

(b) One.

LICENCE FOR QUARRYING LETERITE

583. SHRI G. MURAHARI: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether Government have given a licence to quarry leterite in the Satna District of Madhya Pradesh;

(b) if so, whether it is a fact that the said Company had quarried in vast areas without any licence for a number of years; and

(c) if so, what action has been taken or is proposed to be taken on this unauthorised quarrying?

**THE DEPUTY MINISTER IN THE
MINISTRY OF STEEL, MINES AND
HEAVY ENGINEERING** (SHRI P. C. SETHI): (a) No licence has been granted by the State Government to any Company to quarry leterite in Satna District of Madhya Pradesh.

(b) and (c) The matter is being investigated and the State Government propose to institute criminal proceedings against culprits, if any, found responsible for illegal extraction.